

FORM A

PUBLIC ANNOUNCEMENT

[Under regulation 6 of the Insolvency and Bankruptcy Board of India]

(Insolvency Resolution Process for Corporate Persons) Regulations, 2016]

For the attention of the creditors of MATIZ METALS PRIVATE LIMITED

RELEVANT PARTICULARS		
1	Name of Corporate Debtor	MATIZ METALS PRIVATE LIMITED
2	Date of incorporation of corporate debtor	09/11/2000
3	Authority under which corporate debtor is incorporated / registered	Ministry of Corporate Affairs, RoC Shillong
4	Corporate identity number / Limited Liability Identification Number of corporate debtor	U13205ML2000PTC006350
5	Address of the registered office and principal office (if any) of corporate debtor	BYRNIHATRIBHOI BYRNIHAT MEGHALAYA ML 783101 IN
6	Insolvency commencement date in respect of corporate debtor	30 TH SEPTEMBER, 2022 (Order Uploaded on 06-10-2022)
7	Estimated date of closure of insolvency resolution process	28 TH MARCH, 2023 (180 days)
8	Name and registration number of the insolvency professional acting as interim resolution professional	AMIT PAREEK Registration Number: IBBI/IPA-002/IP-N00413/2017-2018/11205
9	Address and e-mail of the interim resolution professional, as registered with the Board	Amit Pareek, 4th Floor, Ram Prasad Complex, Chatribari, Guwahati-781001 E-mail: amitpareek99@yahoo.com
10	Address and e-mail to be used for correspondence with the interim resolution professional	Please submit claims to: AMIT PAREEK 4th Floor, Ram Prasad Complex, Chatribari, Guwahati-781001 E-mail: matizmetalsrp@gmail.com
11	Last date for submission of claims	14 th October, 2022.
12	Classes of creditors, if any, under clause (b) of sub-section (6A) of section 2, ascertained by the interim resolution professional	Not Applicable



13	Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	Not Applicable
14	(a) Relevant Forms and (b) Details of authorized representatives are available at:	(a) https://ibbi.gov.in/home/downloads (b) Not Applicable

Notice is hereby given that the National Company Law Tribunal has ordered the commencement of a corporate insolvency resolution process of the M/S MATIZ METALS PRIVATE LIMITED 30th September, 2022 (Order uploaded on 06-10-2022). The creditors of M/S MATIZ METALS PRIVATE LIMITED are hereby called upon to submit their claims with proof on or before 14th October, 2022 to the interim resolution professional at the address mentioned against Entry No. 10. The financial creditors shall submit their proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means. The claims denominated in foreign currency shall be valued in Indian Currency at the official exchange rate as on the insolvency commencement date.

Submission of false or misleading proofs of claim shall attract penalties.

Date : 06/10/2022

Place : Guwahati



AMIT PAREEK

Interim Resolution Professional

IBBI/IPA-002/IP-N00413/2017-2018/11205



Northeast Briefcase

1 hospitalised at Nagaland ad hoc teachers' strike

KOHIMA, Oct 6: An ad hoc government teacher of Nagaland on hunger strike outside the civil secretariat here demanding regularisation of service was rushed to the hospital on Thursday, the eleventh day of the agitation. With this the number of protestors hospitalised rose to nine, the spokesperson of All Nagaland Ad hoc Teachers Group (ANATG), Bendangtemsu Ozukum said. They are among the 38 members of ANATG-2015 batch who are participating in the hunger strike. Ozukum said there was no positive development on their demand during the day and the members are firm on continuing the agitation till their demand for immediate regularisation is fulfilled. A total 1166 members of the body who were appointed to different government schools in the state from 1994 to 2012 are holding a sit-in in front of the civil secretariat since September 26 in support of their demand. The protestors had rejected the state government's offer on Monday to set up a high-powered committee and reaffirmed their demand for immediate regularisation of their service. (PTI)

2 held with drugs in Manipur

IMPHAL Oct 6: Two persons including a woman were nabbed by Manipur Police on Thursday with 809 grams of suspected heroin no.4 powder at Kakching district. Police said the seizure was made through the joint efforts of teams of the Commando Unit, Kakching. A four wheeler coming from Pallel side was asked to stop for checking at the gate of Pallel Police Station but the vehicle tried to escape the check point by speeding the vehicle. However, the teams managed to stop the vehicle at a short distance. The driver and the occupant of the vehicle were detained for verification. They were identified as Naoba Takhellaibam and Lhingchin Kipgen. The two persons along with the said vehicle were searched after observing legal formalities. (UNI)

Congress, NPF slam Centre over AFSPA extension in Nagaland

KOHIMA, Oct 6: The Congress and the Naga People's Front on Thursday denounced the Centre's decision to extend the Armed Forces (Special Powers) Act, 1958 (AFSPA) in parts of Nagaland. Criticising the Central government for extending the AFSPA for another six months in the north-eastern state, Nagaland Pradesh Congress Committee (NPCC) president K Therie said since there was a complete ceasefire with all the Naga political groups and talks were on to find a solution to the Naga political issue, there was no requirement for a "draconian" law like AFSPA. On October 1, the AFSPA was extended in nine districts of Nagaland - Dimapur, Niuland, Chumoukedima, Mon, Kiphire, Noklak, Phek, Peren, and Zunheboto and 16 police station areas in four other districts - Kohima, Mokochung, Longleng, and Wokha. "They (the Central government and Naga negotiators) should settle the Naga issue and not keep the solution in cold storage," Therie said,

adding that enforcement of AFSPA is a "meaningless provocation". The Centre has been holding separate talks with the NSCN(IM) since 1997 and the Naga National Political Groups (NPPGs) since 2017. It signed the framework agreement with the NSCN(IM) in 2015 and an Agreed Position with NNPg in 2017. However, no final solution has been achieved to date with the NSCN(IM) remaining firm on its demand for a separate flag and constitution for the Nagas. Denouncing the extension of the Act in parts of Nagaland, NSF president Kegwayhun Tep and general secretary Siipuni Ng. Philo said, "We condemn the overreaching approach of the central government in extending the draconian AFSPA for another six months under the pretext of law and order problem in major parts of Nagaland." Describing the extension of the Act in parts of Nagaland as "uncalled for", NPF Legislature Party leader Kuzholuzo Nienu alias Azo said, "AFSPA is imposed only

when there is lawlessness and insurgency problem but now the law and order situation in Nagaland is peaceful. by and large everything is so good. "Therefore the extension of the Act in Nagaland is uncalled for". Naga civil societies, including Naga Hoho, also condemned the decision to extend the Act in parts of Nagaland. The AFSPA empowers security forces to conduct operations and arrest anyone without any prior warrant besides giving immunity from arrest and prosecution to the security forces if they shoot someone dead. Asserting that the "draconian law must go away from our land", Naga Hoho general secretary K Elu Ndang said there cannot be true peace and mutual respect through the barrel of a gun. "We look forward with hope for a peaceful resolution to the Naga political issue. "However, with AFSPA in place, there cannot be a true spirit of peace and tranquility," Ndang said.

Naga Mothers' Association (NMA) advisor Dr Rosemary Dziivichii said that for sustainable peace there was no place for AFSPA. "As mothers, we are very disappointed with the extension of the AFSPA in the state and other Naga areas, in the midst of peace negotiations and despite appeals for the repeal of this Act". By extending the AFSPA in parts of the northeastern state, an attempt has been made to "paint the state as a land of lawlessness and chaos", the Naga Students' Federation had alleged. It is worth mentioning that following the December 4 incident in Oting village of Mon district where security forces had gunned down 13 civilians, the Naga civil societies and the state government had been demanding revocation of AFSPA from Nagaland. For the first time since the imposition of the Act on Nagaland, the Centre on March 31 announced to withdraw AFSPA from seven of its 16 districts. (PTI)

Army bids adieu to pilot killed in Arunachal crash

ITANAGAR, Oct 6: The army on Thursday paid tribute with full military honours to the mortal remains of Lt Col Saurabh Yadav, who was killed when a Cheetah helicopter of Army Aviation crashed in a forward area near Arunachal Pradesh's Tawang. Defence spokesman Lt Col AS Walia said that a wreath was laid on behalf of a grateful nation for the officer's untiring service to the country. The mortal remains of the 37-years-old pilot have been dispatched to Delhi in a special military plane. Lt Col Walia said that the other injured pilot in Wednesday's incident was air evacuated to 151 base hospital in Guwahati and he is being treated by the best medical staff. The pilot is out of critical danger and is recovering well, he added. Expressing his deep shock, Arunachal Pradesh Chief Minister Pema Khandu offered all assistance. "Pained by the news of crash of helicopter at Nyamjang Chu near BTK area of Jemeithang circle in Tawang district. I am in touch with the Army officials for every possible assistance, and pray for speedy recovery of the injured pilots," he tweeted. Eastern Army Command chief, Lt General R.P. Kalita also expressed his deep sorrow over the accident. "Lt General Kalita and all ranks offer tributes to the supreme sacrifice of Lt Col Saurabh Yadav in the line of duty on 05 Oct 2022 while flying a Cheetah Helicopter near Tawang, Arunachal Pradesh. Eastern Command offers deepest condolences to the family," a defence statement said. (IANS)

Shah & Nadda to visit Assam today

GUWAHATI, Oct 6: Union Home Minister Amit Shah, accompanied by BJP president JP Nadda, will be on a three-day tour to Assam from Friday where the two leaders will inaugurate the new state office of the party, officials said. Both the leaders will arrive in Guwahati on Friday evening. Nadda will leave on Saturday evening after attending a couple of meetings, while Shah will depart from the state on Sunday evening following several official engagements.

Addressing a press conference, BJP state president Bhabesh Kalita said, "Nadda and Shah will reach here on Friday around 4 pm. After that, they will attend a meeting of the party's core committee." On Saturday, the two leaders will inaugurate BJP's new state office on National Highway-27 at Basistha Chari area in presence of Chief Minister Himanta Biswa Sarma and Union Shipping, Ports and Waterways Minister Sarbananda Sonowal, he added. "After the function, the leaders will address a rally of BJP booth workers at Veterinary College Playground in Khanapara. We expect around 40,000-45,000 booth workers to attend the rally," Kalita said. Though the BJP state unit chief did not mention their other programmes, official sources told PTI that Nadda will leave Assam on Saturday evening. Shah will stay back and attend a series of official meetings on Saturday evening and Sunday morning, scheduled to take place at Assam Administrative Staff College in Guwahati, a source said. On Sunday afternoon, he will visit the Police Training College at Dergaon in Golaghat district to attend the conference of the superintendents of police of the state, another source at Assam Police said. The home minister will depart from Assam on Sunday evening from the Jorhat airport, he added. (PTI)

CM-level meet on drug menace to be held

AGARTALA, Oct 6: Chief Ministers from Northeastern states are all set to partake in a meeting convened by Union Home Minister Amit Shah in Guwahati on October 8 to discuss ways to fight the drug menace in the region, a senior official said on Thursday. Director General of Police (DGP) Amitabh Ranjan will accompany Saha to the meeting, the state secretariat official stated. As many as 48 cases under Narcotic Drugs and Psychotropic Substances (NDPS) Act were registered in the state in September alone, with 76 people arrested, according to Tripura Police records. The police seized 3,634 Kg ganja, 276 gm heroin, 5,277 bottles of contraband cough syrup and 7,804 yaba tablets during the period, the records show. Meanwhile, Union minister Pratima Bhoumik on Thursday held a meeting here with officials of home and sports department to prepare a roadmap for engaging youth. (PTI)

Cops disband freshly formed militant group in Assam

GUWAHATI, Oct 6: A new militant group in Assam that came into existence just three weeks back was 'neutralised' by police, officials said on Thursday. The outfit Dimasa National Liberation Tigers (DNLT) was active in the Dima Hasao and Karbi Anglong districts of the state. Superintendent of Police, Dima Hasao district, Mayank Kumar Jha told IANS, "We launched our operation soon after the freshly formed militant organisation's existence was noticed. "As a result of continuous operation, almost all its cadres were either arrested or have surrendered." The police officer informed that seven DNLT cadres were apprehended. Some of the linkmen to the organisation were also nabbed by the police. "We are still figuring out if any of the supporters of this group were in hideout or not," added Jha. Notably, DNLT had earlier said: "We declare 36 hours Dima Hasao and Karbi Anglong bandh from 5.00 p.m on September 13, 2022. We appeal for every support in the said bandh. Any unwanted movement in the bandh will be solely responsible for his/her act. We will fight to the death for our freedom and right." Since then, the outfit was on the radar of police and finally, the group has been disbanded. (IANS)

Speculation surfaces after parties visit Tripura palace

AGARTALA, Oct 6: The speculation of electoral realignment in the upcoming assembly election slated for February next year emerged after the visit of the leaders of all major political parties including CPI-M to the royal palace here on Wednesday. The ruling BJP and opposition Congress have been in the loop of royal scion Pradyot Kishore Debbarman since he won the elections to Tripura Tribal Areas Autonomous District Council (ADC) in May last year. Pradyot's party TIPRA Motha defeated BJP in majority seats of 28-members council while reducing its ally in the government tribal-based IPFT to zero. With the growth of TIPRA, majority tribals from IPFT, BJP, CPI-M, and Congress switched over to Motha, and in the last one and half years, TIPRA Motha emerged as the dominant force in the hills, which represented 20 tribal reserved seats and 11 other scheduled caste and general categories assembly

constituencies where tribal voters are a majority. BJP and Congress have been persuading Pradyot to forge an electoral alliance for the 2023 assembly elections but, TIPRA Motha set a condition to join hand with any national party except for communists whoever come in writing to accept its demand of 'Greater Tripaland', which has become a hurdle for the parties to endorse the demand, as it apparently goes against the majority non-tribals in the state.

FORM A PUBLIC ANNOUNCEMENT	
[Under regulation 6 of the Insolvency and Bankruptcy Board of India] (Insolvency Resolution Process for Corporate Persons) Regulations, 2016] For the attention of the creditors of SHREE SAI PRAKASH ALLOYS PRIVATE LIMITED	
RELEVANT PARTICULARS	
1. Name of Corporate Debtor	SHREE SAI PRAKASH ALLOYS PRIVATE LIMITED
2. Date of incorporation of corporate debtor	06/04/1999
3. Authority under which corporate debtor is incorporated / registered	Ministry of Corporate Affairs, RoC Shillong
4. Corporate identity number / Limited Liability Identification Number of corporate debtor	U27107ML1999PTC0005726
5. Address of the registered office and principal office (if any) of corporate debtor	RONGSOKANA VILLAGE 15 MILE BYRNIHAT ML 793101 Place of books of A/C: N.B.S. COMPLEX OPP. RAJIB BHAWAN ABC. G.S. ROAD GUWAHATI 781005 AS
6. Insolvency commencement date in respect of corporate debtor	30th September, 2022 (Order uploaded on (04/10/2022))
7. Estimated date of closure of insolvency resolution process	28TH March, 2023 (180 days)
8. Name and registration number of the insolvency professional acting as interim resolution professional	AMIT PAREEK Registration Number: IBB/PA-002/IP-N00413/2017-2018/11205
9. Address and e-mail of the interim resolution professional, as registered with the Board	Amit Pareek, 4th Floor, Ram Prasad Complex, Chatribari, Guwahati-781001 E-mail: amitpareek99@yahoo.com
10. Address and e-mail to be used for correspondence with the interim resolution professional	Please submit claims to: AMIT PAREEK 4th Floor, Ram Prasad Complex, Chatribari, Guwahati-781001 E-mail: saiprakashpr30@gmail.com
11. Last date for submission of claims	14TH October, 2022
12. Classes of creditors, if any, under clause (b) of sub-section (6A) of section 2, ascertained by the interim resolution professional	Not Applicable
13. Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	Not Applicable
14. (a) Relevant Forms and (b) Details of authorized representatives are available at:	(a) https://ibbi.gov.in/home/downloads (b) Not Applicable

Notice is hereby given that the National Company Law Tribunal has ordered the commencement of a corporate insolvency resolution process of the M/S SHREE SAI PRAKASH ALLOYS PRIVATE LIMITED 30th September, 2022. The creditors of M/S SHREE SAI PRAKASH ALLOYS PRIVATE LIMITED are hereby called upon to submit their claims with proof on or before 14th October, 2022 to the interim resolution professional at the address mentioned against Entry No. 10. The financial creditors shall submit their proof by electronic means only. All other creditors may submit their claims with proof in person, by post or by electronic means. The claims denominated in foreign currency shall be valued in Indian Currency at the official exchange rate as on the insolvency commencement date. Submission of false or misleading proofs of claim shall attract penalties.

AMIT PAREEK
Interim Resolution Professional
IBBI/PA-002/IP-N00413/2017-2018/11205

FORM A PUBLIC ANNOUNCEMENT	
[Under regulation 6 of the Insolvency and Bankruptcy Board of India] (Insolvency Resolution Process for Corporate Persons) Regulations, 2016] For the attention of the creditors of SHREE SAI SMELTERS INDIA LIMITED	
RELEVANT PARTICULARS	
1. Name of Corporate Debtor	SHREE SAI SMELTERS INDIA LIMITED
2. Date of incorporation of corporate debtor	01/06/2001
3. Authority under which corporate debtor is incorporated / registered	Ministry of Corporate Affairs, RoC Shillong
4. Corporate identity number / Limited Liability Identification Number of corporate debtor	U27101ML2001PLC006538
5. Address of the registered office and principal office (if any) of corporate debtor	RANGSOKANA, 15 TH MILE BYRNIHAT G S ROAD RI BHOI BYRNIHAT ML 793101 Place of books of A/C: N.B.S. COMPLEX OPP. RAJIB BHAWAN ABC. G.S. ROAD GUWAHATI 781005 AS
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10. Address and e-mail to be used for correspondence with the interim resolution professional	Please submit claims to: AMIT PAREEK 4th Floor, Ram Prasad Complex, Chatribari, Guwahati-781001 E-mail: saismeltersrp@gmail.com
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RELEVANT PARTICULARS	
1. Name of Corporate Debtor	SHREE SAI ROLLING MILLS INDIA LIMITED
2. Date of incorporation of corporate debtor	01/06/2001
3. Authority under which corporate debtor is incorporated / registered	Ministry of Corporate Affairs, RoC Shillong
4. Corporate identity number / Limited Liability Identification Number of corporate debtor	U27101ML2001PLC006539
5. Address of the registered office and principal office (if any) of corporate debtor	RANGSOKANA 15TH MILE G S ROAD BYRNIHAT ML 793101 IN Place of Books of A/C: N.B.S. COMPLEX, OPP. RAJIB BHAWAN ABC, G.S. ROAD GUWAHATI 781005 AS
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Shah rah bor saw ngut ki dkhot jong kawei ka longing ba dei ki nong India ha California kynthup ia i khyllung ba 8 bnai

Saw ngut ki dkhot jong kawei ka longing kiba dei ki nong India, kynthup i khyllung ba phra bnai, la kynnoh ba ki la shah rahbor ha nongbah Merced jo ng ka California ha ka sngi nyngkong, ong ka khubor media na katei ka jaka.

U Jasdeep Singh (36 snem), ka ku rim jong u, ka Jasleen

Kaur (27 snem) bad i khun kynthei ba 8 bnai, i Aroohi Dheri la kynnoh ba ki la shah rahbor ryngkat bad u mama jong itei i khyllung u Amandeep Singh (39 snem), ong ka khubor ABC10 na jaka jong ka California.

"Ka don ka jingshah pynthut halor ka jingim ki brievei katei ka jaka haba

la don ka jingshah rah bor i khyllung ba 8 bnai, ka kmie jong i bad u kpa bad ruh u mama jong i. Had uh myn ta... ngim tip ia ka jing thmu ba sha lyn det halor katei ka kam rah bor. Ngi shu tipba ki la jah na katei ka jaka," ong u Sheriff Vern Warnke jong ka Merced County.

"Ngi la ioh ia ka sakhi kaba la kdew

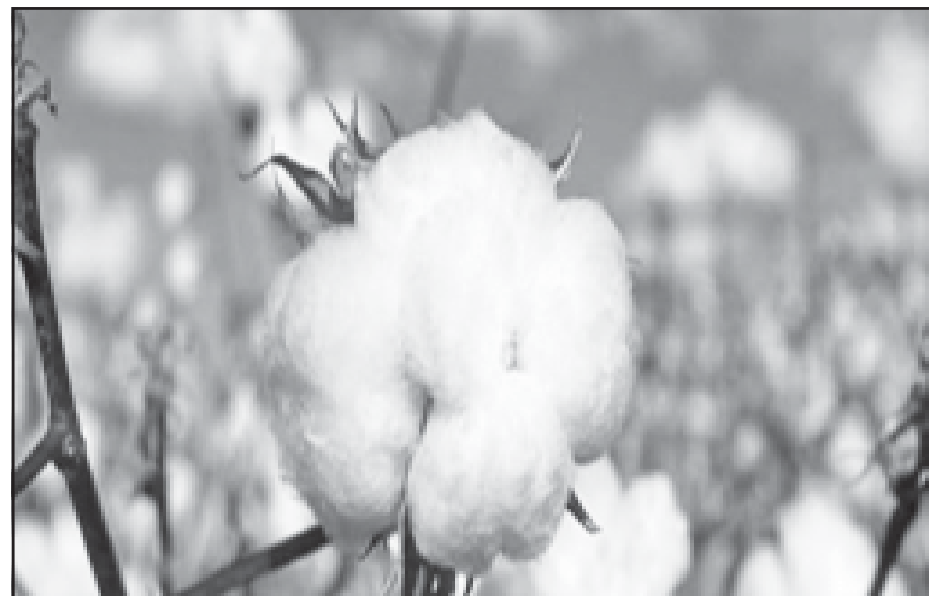
halor ka jingdon kti ki riew shimet kiba la pyndam noh ia ki sakhi khnang ban ioh buddien ia ki," byn rap u sheriff.

Ki pulit ki la iathuh ba ki khlem pat ioh jingtip ne ban buddien ia katei ka longing haduh myn ta, lane ban ioh ia kano kano ka jingkyr pad kaba lah ban wan nangno nangno. Ki la bynrap ba ki detective ki la mih sha khmat ban pyrta na ka bynta ka jingai jingtip bad la pynher ia ka lieng suin ban pynlong ka jingwad na ka bynta katei ka longing. "Ngi dei ban pynpoi iing ia kane ka longing," ong u sheriff, da kaba buh jing kyrpad na ka bynta kano kano ka jingtip ha kaba iadei bad kane ka jingjia na ki paidbah.



Ka dur jong ki nongshah rah bor ba la iasam na ophis jong u Sheriff.

Ym pat lah rai ka Pakistan ban rah noh ia ka jingkhong ban shalan ia u kynphad na India



ri ka la mad ia ka jingduna u piat bad u sohsaw na ka daw ka jingshah pynjot ki jingthung, u Ismail u dei uba nyngkong eh ban pynpaw ia ka jingai jingmut sha phang ka jingphah rah ia ar tylli ki mar na India . Hynrei, u Ismail hadien u la ong ba ka sorkar kaba la iakren bad ki para nongtrei jong ka sorkar synrop kaba iadei bad kane ka bynta,

Ki Khubor ba bteng na sla i

Donkam ban pynneh pynsah

prokram 'Celebrating Loin loom weaving through Loin Loom weaving of Arunachal Pradesh' kaba la long ha Assam Rifles Headquarters, Laikor, hajan Shillong ha ka 6 tarik mynta u bnai, 2022.

Na ka liang ka First Lady jong ka jylla ka la ong ba ka jingriewspah ki jingtrei ki longshwa manshwa kum ka Loin loom weaving ne ka jaiñ peiñ ka donbha tang ha ki jaka ka thaiñ shatei lammihngi ia mynta (North Eastern Region).

"Ngi dei ban buh ka jingpyrshang bha ban pynneh bad pynshlur ia ki nongthaiñ jaiñ ki shnong ki thaw ba kin ia id bad kiew shaphrang," ong ka Misra.

Na ka liang jong ka, ka la ong ruh ba bun na ki nongthaiñ jaiñ jong ka thaiñ NE ki dei ki longkmie, ka loin loom weaving ka pynsuk ia ki longkmie bad aibor bad ka plie lad ha ka roi ka san bad ka ioh ka kot ha ka imlang sahlang bad ki paidbah.

Ka la ong ba ka thaiñ jaiñ ka Loin loom weaving tradition kan nohsynniang sha ka jingiohi jngai u Hon'ble Prime Minister u Narendra Modi halor ka Aatma Nirbhar Bharat.

Ka First Lady jong ka jylla ka la banjur ba ia ki jaiñ ba la dep thaiñ da ki nongthaiñ jaiñ ki shnong ka North Eastern Region kidei ban ia id iew ym tang hapoh ki shnong, jylla ne hapoh ka Ri hynrei ha ka pyrthei baroh kawei bad kidei ban long ki jingshna ba lah pynitynnad pynsawa jong ka thaiñ.

Bun ngut ki tnga ki heh shipai hapoh ka jingialam ka Pushpa Nair, ka tnga u Director General of Assam Rifles Lt. General PC Nair bad President, Assam Rifles Wives' Welfare Association ki la shimbynta lang ha ka jingkhmih bniah ne screening ka Documentary halor ka thaiñ jaiñ

FORM A PUBLIC ANNOUNCEMENT [Under regulation 6 of the Insolvency and Bankruptcy Board of India] (Insolvency Resolution Process for Corporate Persons) Regulations, 2016] For the attention of the creditors of MATIZ METALS PRIVATE LIMITED	
RELEVANT PARTICULARS	
1. Ka kyrteng jong ka nongshimram	MATIZ METALS PRIVATE LIMITED
2. Ka tarik jong ka jingshimram	09/11/2000
3. Ka kyrteng jong ka tnad treikam jong ka sorkar kaba kane ka nongshimram kala register ialade	Ministry of Corporate Affairs, RoC Shillong
4. U number jong ka kompeni ba shimram	U13205ML2000PTC006350
5. Ka jaka kaba kane ka kompeni ka shimram	BYRNIHATRIBHOI BYRNIHAT MEGHALAYA ML 783101 IN
6. Ka tarik ba la pynbna ban die duh lut iaka nongshimram	30TH SEPTEMBER, 2022 (Order uploaded on 06-10-2022)
7. Ka tarik ba la buh ban pyndep	28TH MARCH, 2023 (180 days)
8. Ka kyrteng jong ka kompeni kaba dei ban pynthikna iaka jingpyndep ban die lut iaka nongshimram	AMIT PAREEK Registration Number: IBBI/IPA-002/IP-N00413/2017-2018/11205
9. Ka Address bad ka email jong ka kompeni kaban pyndep iaka kam bynda	Amit Pareek, 4th Floor, Ram Prasad Complex, Chatribari, Guwahati-781001 E-mail: amitpareek99@yahoo.com
10. Ka Address bad ka email jong ka	Please submit claims to: AMIT

Dawa hiar shuki, ia u myntri

la bun bun sngi ban dawa ia ki hok jong ki.

Kaba nyngkong ka sorkar ka la rai da kaba shai ba kan nym pdiang shuh ia ki jingdawa jong ki da kaba knieh kynthet noh ia ka jakpoh jong ki, kaba long ka jingthombor ia kita ki nongtei jong ka ri bad ka jaitbynriew.

Kaba ar, ka sorkar ka la pheil ha ka jingtreikam jong ka, namar kam shym la wanrah da kiwei pat ki lad ki lynti kumno ban iarap ia kine ki nonghikai, hynrei la shu pynbor ia ki ba kin mih beit sha ka surok.

Lada u Myntri Rangbah, u Myntri Rangbah Synbud bad kiwei kiwei ki Myntri ki lah bad don por ban leit shang sha bar ri, balei kim lah ne don por ban ia kren ne ia kynduh ia ki nonghikai.

Kaba khatduh eh, kane ka sorkar khawpud, ka la sah ia u prek ba khatduh jong ka synduk met ia p haba ka la siat da ki bom tear gas ne ka lyer pynsat khmat ia ki nonghikai la kum ba dei kita ki nongpynkulmar shnong.

U Myntri ka tnat Pule puthi bad ka tnat pohiing u dei ban shim ka jingkitkhlieh bad hiar shuki noh mardor. Ki pulit kiba la pyndonkam bakla ia ka bor ruh dei ban shim jingpynshitom namar ki la pynkheñ ia ka aiñ.

Kane ka jingleh mynta ka sngi da kane ka sorkar leh donbor, ka sorkar bamsap dei ban pynrem da baroh kiba dang don ka mynsiem ia tip lem ha ka imlang sahlang bad ka longbriew man briew ong ka kyrwoh na



U myntri ki kam pla tyngka jong ka Pakistan u Miftah Ismail ha ka sngi balang u la ong ba ka bynta treikam ha ka liang ka suh ka thain jong kane ka ri u la dawa ban weng noh ia ka jingkhang ia ka jingshalan u kynphad na India, hynrei ka sorkar haduh mynta ka khlem shim ia kano kano ka rai ha kaba iadei bad kane ka bynta.

Halor ka jingai jingoren ha ka jing ialang ki nongai khu bor ryngkat bad u myntri ki kam iada ri u Khawaja Asif, ka jingoren u Ismail shaphang ka jingshalan



pynjulor ka jingpyn mih kynphad ba la wanrah na ka daw ka jingshlei um kaba jur kaba la ktah palat 33 million ngut ki briew, kaba la shah ktah lai bynta jong ka ri ha ka jinglut kaba USD 10 billion.

Ka jubab ia ki jingkylli ha kaba iadei bad ka jingkhaii bad ka India, u myntri u la ong ba ka seng treikam ka All Pakistan Textile Mills Association (APTMA) u la ong ia ka sorkar ban shah ka jingshalan ia u kyn phad na India.

"Ka sorkar ka khlem pat shim ia ka rai halor kane," u la

ong, khlem da pyn jrong ia ka jing kren haba kum kane ka rai la dei ban shim.

Ka Pakistan ka la pynsangeh ka jingikhaii bad ka India hadien ba katei ka ri ka la pynkhein ia ka kular halor ka jing treikam ba kyrpang jong ka ha Jammu bad Kashmir ha u bnai Nailar 2019. Hynrei katei ka jing khang ka la wan rah jingktah ia katei ka ri na ka jingkhie ka jingshlei um kaba la don ka jingduna ki jingdon kam jong u briew bad ka jing kiew dor ki mar ki mata.

Haba kane ka

jingthung, u Ismail u dei uba nyngkong eh ban pynpaw ia ka jingai jingmut sha phang ka jingphah rah ia ar tylli ki mar na India . Hynrei, u Ismail hadien u la ong ba ka sorkar kaba la iakren bad ki para nongtrei jong ka sorkar synrop kaba iadei bad kane ka bynta, hadien ba la don ka jingwohdong na ka liang pyrshah halor ki jingthmu jong ka jingiateh ha ka jing treikam bad ka New Delhi kaba iadei bad ka Jammu bad Kashmir.

U Ismail u la ong ba ki jhur kum u sohsaw bad u piat kiba wanrah na Afghanistan bad lada ka iew ka neh bad kane ka jingshalan na sha bar, ka sorkar kam donkam ban phah shlan ia ki jingdon kam na India.

Ha kaba iadei bad u kynphad bad ka jingdawa ia u na ki karakhana thain jain kiba heh ka long kaba kham pher na ka jing shalan na shabar kum u piat bad soh saw namar ka jing thain jain ka dei u budlum jong ka jing shalan shabar na kane ka ri haba ka Pakistan ka la pyrshang ban pyn kiew ia u. U myn tri ki kam pla tyngka ruh u la kren sha phang ka jing kiew dor ka jing pyndon kam bording bad ka petrol haba la kynnoh pyrshah ia ka jingtrei kam ka sorkar ba la dep jong u Imran Khan hynrei la ai jing mut ba yn pyn suki ia ka jing kiew ki dor naduh u bnai ban wan.

4.	U number jong ka kompeni ba shimram	U13205ML2000PTC006350
5.	Ka jaka kaba kane ka kompeni ka shim ram	BYRNIHATRIBHOI BYRNIHAT MEGHALAYA ML 783101 IN
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10.	Ka Address bad ka email jong ka kompeni kaba lah ban pyndonkam haba iadei bad ka interm resolution professional	Please submit claims to: AMIT PAREEK 4th Floor, Ram Prasad Complex, Chatribari, Guwahati-781001 E-mail: matizmetalsrp@gmail.com
11.	Ka tarik kaba khatduh ban pynpoi	14th October, 2022.
12.	ka kyrdan jong ki nongshim ram katkum ka clause (b) jong ka sub-section(6A) jong ka section 2 katkum ka interm resolution professional	Not Applicable
13.	Ka kyrteng jong ka kompeni kaba don ka hok ban mihkhmat nakabynta ki nongairam	Not Applicable
14.	(a) Ki form (b) Ki jingbatal bniah jong ka authorised representatives lah ban loh	(a) https://ibbi.gov.in/home/downloads (b) Not Applicable

Iaka jinpyntip bad ki jingpynbna la phah da ka National Company law Tribunal kaba buh ban die duh lut iaka M/S MATIZ METALS PRIVATE LIMITED bad ka Tarik sdang ka jong ka ka dei naduh u 30th Nailur 2022 (order kaba la upload ha u 6-10-2022). Ka nongairam jong M/S MATIZ METALS PRIVATE LIMITED ka kalah ban aiti lut iaki kot ki sla ha shuwa 14th Risaw 2022 sha ka address jong ka interm resolution professional kaba dei haka kyrdan 10 haneng. Ki nongairam kidei ban aiti lut iaki kot ki sla. Baroh ki nongairam ki dei ban aiti lut iaki kot ki sla ki jong ki bad ki jingpynshisha da ka post ne da ka electronic bad iaka hok jong kito ki nongairam lada ka dei ha kiwei pat ki pisa hap ban pynkylla sha ka Indian rupee haka tarik kaba lah buh Lada don mano mano kiba aiti iaki kot ki sla kiba thok yn pynshitom iaki

AMIT PAREEK
Interim Resolution Professional

Date : 06/10/2022
Place : Guwahati

IBBI/IPA-002/IP-N00413/2017-2018/11205



NATIONAL HEALTH MISSION
Government of Meghalaya

No.DHS/MCH&FW/NHM/LAB/93/2022
Dated

NOTICE INVITING TENDER

Mission Director, National Health Mission, Meghalaya is inviting Tender from the interested firms for **Supply of Lab Medical and Non-Medical items**. The specification, Terms and Conditions, etc. can be downloaded from <http://nhmmeghalaya.nic.in>.

Notice Inviting Tender (NIT) Document:
Date for Downloading / obtaining the Tender Documents: 06th/Oct/2022
Last date for submission of NIT Document: 28th/Oct/2022 at 11:30 am
Tender opening date: 28th / Oct/2022 at 1:00 pm

Any changes or any further notifications in respect to the above Notice Inviting Tender (NIT) Document shall be made available only at the above mentioned website. Hence respective bidders are advised to visit the website regularly for the above purpose.

For any query Contact: Procurement Officer
Contact no.: +917005662189

Sd/-
**Mission Director, NHM
Meghalaya, Shillong.**

MIPR No. 1074
Dt. 6/10/2022

bad niar shuki non mardor. Ki pulit kiba la pyndonkam bakla ia ka bor ruh dei ban shim jingpynshitom namar ki la pynkheif ia ka aiñ.

Kane ka jingleh mynta ka sngi da kane ka sorkar leh donbor, ka sorkar bamsap dei ban pynrem da baroh kiba dang don ka mynsiem iatip lem ha ka imlang sahang bad ka longbriew man briew, ong ka kyrwoh na Dr Ricky A J Syngkon General Secretary, Voice of the People Party (VPP).

Ka Federation of Khasi Jaintia and Garo People (FKJGP) ka pynrem jur iaka jingleh ki pulit kiba la leit ban kawang da ki lyer pynsat khmat iaki nonghikai mynne ka sngi ha IGP.

Kane ka jingleh ki pulit ka long pyrshah ka ain long briew man briew. Kine ki pulit ki khlem pyrshah shuh iaki nonghikai kynthei lane ki khunlung kiba la don bynta hangto.

Kine ki nonghikai ki la shong mynta la shi bnai ha khmat U Mot U Kiang Nongbah hynrei ka sorkar ka la leh mynthi iaka jingdawa ka jong ki.

Kaba lyngngoh ia ngi kum ka seng bad ki paidbah ka long ba ym don pulit kynthei ha ka por ba kine ki nonghikai ki mut tur sha secretariat, wat la ka tip shai ba don hi nonghikai kynthei.

Ha ka jingshisha ki pulit ki la dei ban pynjaijai haba ki la tip ba don ki khunlung ha kane ka kynhun ba mut tur sha secretariat.

Ka seng ka ai jingkyrshan ba pura ia kine ki nonghikai bad ka phah ruh ka jing kitbok kitrwiang ia kiba ha iing hasem jong ki, ong ka kyrwoh na U bah Elton Cliff Warjri, Senior Vice President, FKJGP.